

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/5/9/AMR/2023		9 of IBC	Cesare Bonitti (International) Private Limited Vs. BGR Energy Systems Limited

**ORDER**

**Present:** Ms. Samita Vaviya, Proxy Counsel for the OC  
Mr. S.V.S. Chowdary, Ld. Counsel for the CD

For hearing, list the matter on 03.06.2024.

Sdl

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sdl

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**